

DELHI LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

Thursday 17th March, 2011/ 26 Phalgun 1932 (Saka)

2.00 P.M

1. Question Hour: Starred Questions as shown in separate list to be asked and replies given.

2. Special Mention (Rule 280): Following Members to raise matters under Rule 280:

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|----------------------------|--------------------------|
| 1. Shri Kulwant Rana | 6. Dr. Harshvardhan |
| 2. Shri Parduyman Rajput | 7. Shri Shyam Lal Garg |
| 3. Shri Sunil Kumar Vaidya | 8. Shri Subhash Sachdeva |
| 4. Shri Mohan Singh Bisht | 9. Shri Shoaib Iqbal |
| 5. Shri S.P.Ratawal | 10. Ch. Surender Kumar |

3. Adoption of Reports:

1. Shri Kanwar Karan Singh
Shri Sahab Singh Chauhan

to move the following Motion:

“That this House agrees with the Seventh Report of Business Advisory Committee presented on 16th March, 2011”.

2. Shri Kanwar Karan Singh
Shri Jai Bhagwan Aggarwal

to move the following Motion:

“That this House agrees with the Seventh Report of Committee on Private Member's Bills & Resolutions presented on 16th March, 2011”.

4. Papers to be laid on the Table:

Shri Arvinder Singh Lovely, Minister of Transport to lay the Copy of Annual Report of Delhi Metro for the Financial Year 2009-10 (Hindi & English).

5. Introduction of Bill:

Smt. Sheila Dikshit, Chief Minister to introduce, “The Delhi Value Added Tax (Amendment) Bill, 2011 (Bill No. 01 of 2011)” with the leave of the House.

6. Motion of Thanks on Lt. Governor's Address:

Discussion on the following Motion of Thanks moved on 16th March, 2011 by Dr. Narender Nath and seconded by Shri Anil Bhardwaj:

“ That this House expresses its gratitude to Hon'ble Lt. Governor for his address delivered to the Assembly on 15th March, 2011.”

**Delhi
17th March, 2011**

**P.N.Mishra
Secretary**